MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

BOOK VALUE OF INDUSTRIAL ASSETS

- 86. SHRI P. C. BHANJ DEO: Will tile Minister for PRODUCTION be pleased to state:
- (a) the book value of the industrial assets of the Central Government which started production by the end of 1950-51;
- (b) the profit or loss made by such industries in the year 1950-51;
- (c) the book value of the industrial assets of the Central Government at the end of 1951-52; and
- (d) the book value of such industrial assets which started production by the end of 1951-52?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) to (d). The information is being collected and will be laid on the Table of the Council in due course.

METHOD OF SELECTION OF MEMBERS OF THE ALL-INDIA HANDICRAFTS BOARD

87. SHRIMATI SHOILA BALA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the prin ciple followed in selecting the mem bers of the All-India Handicrafts Board, for Cottage Industry and the States from which they have been selected?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): Members have been chosen for their knowledge of the subjects dealt with by the All-India Handicrafts Board and their record of public service in this field. The members have not been selected on a Statewise or regional basis. A copy of the Resolution, containing the information regarding the States to which they belong, is placed on the T\ible of the Council.

RESOLUTION MINISTRY OF COMMERCE AND INDUSTRY

New Delhi, the 5th November 1952

No. 51 -Cot. Ind. (1)/52.—The Government of India have, after careful consideration, decided to abolish the All-India Cottage Industries Board constituted under the Ministry of Commerce and Industry Resolution No. 15-Cot. Ind.(7)/61, dated the 12th Janu ary 1952, and to set up an All-India Handicrafts Board with the following personnel:—

Chairman

 Shrimati Kamala Devi Chattopadyaya.

Members

- (2) Shrimati Kitty Shiva Rao, Delhi.
- (3) Shrimati Pupul Jayakar, Bombay.
- (4) Shrimati Indira Gandhi, Delhi.
- (5) Shrimati Padmaja Naidu, Hyderabad.
- (6) Shrimati Shobha Nehru (Mrs. B. K. Nehru), U.S.A.
- (7) Shrimati Manjubhashini, Mad-
- (8) Shrimati Bina Das, Calcutta.
- (9) Shri N. Kanungo, Orissa.
- (10) Shri U. S. Malliah, Madras
- (11) Shri A. W. Sahasrabudhe, Wardha. Shri Manian Natesan, Madras.
- (13) Shri Madan Lai Shodhani, Delhi.
- (14) Shri Surendra Nath Kar, Santi-niketan.
- (15) Shri C. M. Sukhia, Agra.
- (16) Shri Pranlal Kapadia, Bombay.
- (17) Shri A. Baksi, Deputy Secretary, Ministry of Finance.
- (18) Shri Tarlok Singh, Deputy Secretary, Planning Commission.
- (19) The Textile Commissioner to the Government of India, Bombay or his representative.

- (26) The Deputy Secretary in the Ministry of Commerce and Industry in charge of Cottage Industries.
- (21) Shri B. K. Glioshal, Officer on Special Duty, Ministry of Commerce and Industry (Member Secretary).
- Shri K. L. Nanjappa, Deputy Development Officer, Cottage Industries Directorate (Assistant Secretary).

Additional members will be appointed as and when necessary.

- 2. The functions of the Board will be to advise Government generally on the problems of the handicrafts industry and, in particular, to improve and develop production and promote sales in India and abroad. The Board will also advise Government on grants and loans to State Governments and private organisations and institutions for financing activities necessary for the development and improvement of handicrafts. Among the purposes for which the grants or loans may be made are—
 - (a) introduction of better technique and improved equipment;
 - (b) prescribing of standards of quality and arrangements for their enforcement;
 - (c) training of personnel;
 - (d) promotion of research;
 - ■(e) impz-ovements in design and introduction of new patterns;
 - (f) publications on cottage industries products in form of catalogue, directory, guide books on industries, pictorial posters;
 - <g) procuring and supply of raw materials for 'Handicrafts' and to suggest ways and means of marketing products both in India and abroad;
 - (h) to set up All-India Handicrafts Museums for the purpose of displaying and popularising the goods; and

(i) conducting of economic surveys and collection of statistics.

Orbek.—Ordered that a copy of this Resolution be communicated to aB concerned, and that it be published in the Gazette of India.

(Sd.) K. N. KAUL, Joint Secy.

RIVER VALLEY PROJECTS

- 88. SHRIMATI SHOILA BALA DAS: Will the Minister for IRRIGATION AN» POWER be pleased to state:
- (a) how many river valley projects were undertaken in 1952;
- (b) how many of them have beea completed; and
- (c) how much money out of foreig» aid has been invested in them?

THE DEPUTY MINISTER FOK PLANNING & IRRIGATION AMI POWER (SHRI J. S. L. HATHI): (a) to (c). The information is being collected and will be laid on the Table of the Council as soon as possible.

LEAVE OF ABSENCE TO DR. MURARI LAL

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Dr. Murari Lai:

"In continuation of my previous letter, I am sorry to inform you that I am still confined to bed suffering from gastro-intestinal trouble and consequent weakness and I am unable to undertake the journey to attend the session.

I therefore request you to kindly grant me further leave up to the end of this session."

Is it the pleasure of the Council that permission be granted to Dr. Murari Lai for remaining absent fr:r? all